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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

R.A.NO. 6/2000 in O.A.No. 825/99

DATE OF ORDER : 27-1-2000.

Between :-

K.Kalyan Rambabu

..Applicant

And

1. The Secretary, Govt. of India,
M/o Railways, Railway Board,
Rail Bhavan, New Delhi.
2. General Manager,
(Rep. UOI), S.C.Railway,
Rail Nilayam, Sec'bad-500 071.
3. The Chief Personnel Officer,
S.C.Railway, Sec'bad.
4. The Chief Engineer,
S.C.Railway, Sec'bad.
5. S.K.Khader Basha

..Respondents

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Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents : Shri N.R.Devaraj, SC for Rlys

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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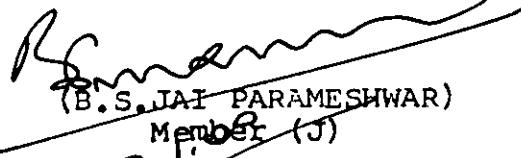
(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri S.Ramakrishna Rao, learned counsel for the applicant and Sri N.R.Devaraj, learned Standing Counsel for the Respondents.

2. The applicant in the Original Application has filed the Review Application for reviewing the order in the O.A. dated 15.6.1999. The contentions, prayer in the Review Application are same as the contentions and prayer in R.A.No.87/99 in OA 959/00 disposed of on 28.10.1999. For the reasons stated in the above referred R.A.87/99, this R.A. also dismissed.

3. No order as to costs.


(B.S.JAI PARAMESHWAR)
Member (J)
27.1.2000


(R.RANGARAJAN)
Member (A)

Dated: 27th January, 2000.
Dictated in Open Court.

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